

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) and (b). The Planning Commission is currently engaged in the formulation of the draft Seventh Five Year Plan. The plan would be finalised only after it is considered by the National Development Council. Hence it is not possible to indicate anything regarding sectoral or State-wise outlays.

(e) An amount of Rs. 70 lakhs has been provided in the State Plan during 1985-86 for scientific services and research.

Pollution Control by Plantation of Trees

356. SHRI G. VIJAYA RAMA RAO : Will the PRIME MINISTER be pleased to state.

(a) whether plantation of trees is beneficial for reducing pollution caused by vehicles etc ;

(b) if so, whether a study has been made to assess as to plantation of which types of trees is particularly beneficial for reducing pollution ;

(c) how many of these trees have been planted during the last two years and how many are surviving ;

(d) whether trees planted are generally only Bush/Shrub type which have no value even for shade leave aside reducing pollution ;

(e) steps taken to see that right type of trees are planted at the opportune time and also to ensure that they are looked after plantation ceremony ; and

(f) whether Government would get quarterly reports about number of trees planted and the number surviving ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) Studies have been conducted by the National Botanical Research Institute, Lucknow, Benaras Hindu University, Varanasi, Jawaharlal Nahru University, New Delhi; Institute of Science, Bombay; Calcutta University, etc. Based on these studies several pollution-tolerant plant species have been identified. The Department of Environment is also initiating an All India Coordinate

Project on plant responses to air-pollutants. The thrust of the work will be to identify suitable in species different regions for reducing air pollution.

(c) There is no specific programme for plantation to reduce air pollution. However, some of pollution-tolerant species are included in the general scheme of plantation.

(d) No, sir.

(e) Government takes due care to ensure that the various tree species raised in the nurseries, are suitable to conditions of soil and climate prevalent in a particular region or locality. The seedlings are made available in good time before the planting season and they are suitably advised about the choice of species and the measures required to be taken in regard to aftercare. Some of the States have initiated schemes offering incentives to those planting seedlings on the basis of their survival.

(f) Government obtains periodical reports of the extent of planting carried out. The survivals are generally assessed in summer following the planting.

Setting up of Grievances Machinery

357. DR. G. VIJAYA RAMA RAO : Will the PRIME MINISTER: be pleased to state :

(a) whether redressal of public grievances including those of public servants is to be given top priority and if so, details of the infrastructure created;

(b) number of complaints received so far by the Prime Minister and how many of these have been acted upon;

(c) whether Government propose to create posts of Lokpals and Lokayukts;

(d) whether any Administrative Tribunals have been set up; and

(e) if so, details thereof and the number of complaints filed and settled so far ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT

OF CULTURE (SHRI K.P. SINGH DEO) :
 (a) Yer, Sir. Ministries having large public dealings have been asked to improve and strengthen the internal arrangements for redress of public grievances. Special arrangements have been made in Departments which have wider public contact like Telephones, Railways and Posts. The Department of Administrative Reforms & Public Grievances, set up in March, 1985, has been given the nodal responsibility for policy formulation and coordinating matters relating to redress of public grievances.

(b) Petitions ranging from 1,500 to 2,000 are received daily in the Prime Minister's Office. All actionable petitions are referred to the State Governments concerned or the concerned Ministries in the Government for appropriate action.

(c) The proposal to establish an institution to enquire into allegations of corruption against persons holding office at high level is under examination.

(d) and (e). Action to set up Central Administrative Tribunal with a Principal Bench and a number of Additional Benches is in progress.

Bio-Gas Plants

358. DR. G. VIJAYA RAMA RAO:
 Will the PRIME MINISTER be pleased to state:

(a) the number of Bio-gas plants in the country, State-wise;

(b) whether any provision has been made in the Seventh Five Year Plan for installing more bio-gas plants in the country; and

(c) if so, the number of such plants State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS. (SHRI SHIVRAJ V. PATIL): (a) Information is given in Statement I given below

(b) and (c). State-wise targets for 1985-86 are given in Statement II below The Sevneht Plan provision for establishing biogas plants are however under finalisation. As

regards the community and institutional biogas plants, state-wise physical targets are not assigned.

Statement I

S1. No.	State/U.T.	No. of family based biogas plants set up during 1974-75 to 1985-86 (upto May, 1985)	No. of Community/Institutional biogas plants completed upto May, 30.6.1985.
1.	Andhra Pradesh	35,187	15
2.	Assam	1,249	1
3.	Bihar	31,233	-
4.	Gujarat	34,004	7
5.	Haryana	19,163	3
6.	Karnataka	29,301	2
7.	Kerala	8,510*	1
8.	Maharashtra	1,03,480	8
9.	Madhya Pradesh	20,335	14
10.	Orissa	7,777	1
11.	Punjab	10,581	12
12.	Rajasthan	16,572	14
13.	Tamil Nadu	39,238	4
14.	Uttar Pradesh	1,01,009	18
15.	West Bengal	8,735	1
16.	Other States/ U. Ts.	6,535	3
		4,72,909	104

* Information is given for the period 1974-75 to 1985-86 (Upto April, 1985).

Statement II

Statement II Referred to in Reply to lok Sabha Unstarred Question No. 358 to be Answered on Wednesday the 24th July, 1985

S1. No.	State	Traget (No. of Plants)
1.	Andhra Pradesh	19,200
2.	Assam	640
3.	Bihar	6,400
4.	Gujarat	3,840